

HIGH COURT OF SIKKIM
GANGTOK

No. 359/HCS

Dated: 19.09.2019

OFFICE ORDER

In continuation of Office Order No. 13/Confdl/ HCS dated 4th April, 2019, Ms. Jyoti Kharka, Principal Secretary to Hon'ble the Chief Justice is hereby given additional charge of the Registrar, High Court of Sikkim, in addition to her own duties with immediate effect, until further orders.

By Order,

Sd/-
OFFICER ON SPECIAL DUTY

Memo No. V (31) Confdl/HCS/ 8410-58

Dated: 19.09.2019

Copy to:

1. Ms. Jyoti Kharka, Principal Secretary to Hon'ble the Chief Justice.
2. The Additional Registrar-cum-PPS to Hon'ble the Acting Chief Justice.
3. The P.S to Hon'ble Judge, High Court of Sikkim.
4. The Registrar General, High Court of Sikkim.
5. The Registrar, High Court of Sikkim.
6. The Advocate General, Office of the Advocate General, Government of Sikkim, Gangtok.
7. The Additional Advocate General, Office of the Advocate General, Government of Sikkim, Gangtok.
8. The Chief Secretary, Government of Sikkim, Gangtok.
9. The Additional Chief Secretary -cum- Principal Secretary, Home Department, Government of Sikkim, Gangtok.
10. The District & Sessions Judge (West) at Gyalshing.
11. The District & Sessions Judge (North) at Mangan.
12. The District & Sessions Judge (East) at Gangtok.
13. The Legal Remembrancer-cum- Law Secretary, Law Department, Government of Sikkim, Gangtok.
14. The District & Sessions Judge (South) at Namchi.
15. The Member Secretary, Sikkim State Legal Services Authority, Gangtok.
16. The District & Sessions Judge I/C (Spl. Div.-II) at Gangtok.
17. The Director, Sikkim Judicial Academy, Sokeythang, East Sikkim.
18. The Additional Director, Sikkim Judicial Academy, Sokeythang, East Sikkim.
19. The Chief Judicial Magistrate-cum- Civil Judge (East) at Gangtok.
20. The Chief Judicial Magistrate-cum- Civil Judge I/C (North) at Mangan.
21. The Chief Judicial Magistrate-cum- Civil Judge (South) at Namchi.
22. The Chief Judicial Magistrate-cum-Civil Judge I/C (West) at Gyalshing
23. The Sr. Civil Judge-cum- Judicial Magistrate (East) at Gangtok.
24. The Civil Judge-cum-Judicial Magistrate, I/C Rangpo Sub-Division East Sikkim.
25. The Civil Judge-cum-Judicial Magistrate, I/C Rongli Sub-Division East Sikkim.

26. The Sr. Civil Judge-cum-Judicial Magistrate (South) at Namchi.
27. The Civil Judge-cum-Judicial Magistrate, I/C Yangang Sub-Division South Sikkim.
28. The Civil Judge-cum- Judicial Magistrate (West) at Gyalshing.
29. The Civil Judge-cum- Judicial Magistrate (South) at Namchi.
30. The Civil Judge-cum-Judicial Magistrate, I/C Jorethang Sub-Division South Sikkim.
31. The Civil Judge-cum- Judicial Magistrate (North) at Mangan.
32. The Civil Judge-cum-Judicial Magistrate, I/C Chungthang Sub-Division, North Sikkim.
33. The District Magistrate (East) at Gangtok.
34. The District Magistrate (West) at Gyalshing.
35. The District Magistrate (North) at Mangan.
36. The District Magistrate (South) at Namchi.
37. The Special Secretary, Sikkim State Legal Services Authority, Development Area, Gangtok.
38. The Additional Secretary, Home Department, Government of Sikkim, for publication in Government Gazette.
39. The General Secretary, Bar Association of Sikkim, Gangtok.
40. The General Secretary, Namchi Bar Association, South Sikkim, Namchi.
41. All Section Incharge, High Court of Sikkim, Gangtok.
42. The Computer Cell, High Court of Sikkim, Gangtok.
43. Notice Board,
44. Guard file &
45. File.


19/09/2019.
OFFICER ON SPECIAL DUTY